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CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH: CUTTACK

Original Application No. 260/00172 of 2015
Cuttack, this the 17th day of June, 2015

CORAM

HON'BLE MR. A.K. PATNAIK, MEMBER (JUDL.)
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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Chittaranjan Mishra,
aged about 63 years,
S/o Sashadhar Mishra
At – Erein, PO- Charampa, Dist- Bhadrak.
Retired as Headmaster,
Mixed Primary School, Old Settlement,
South Eastern Railway, Kharagpur.

...Applicant

(Advocates: M/s. P.K.Rath, R.N.Parija, A.K.Rout, A. Behera)

VERSUS

Union of India Represented through its

1. Secretary,
Railway Board, Ministry of Railways,
Rail Bhawan, New Delhi-110001.
2. General Manager,
G.M.Building, South Eastern Railway,
Garden Reach, Kolkotta-700043.
3. Chief Personal Officer,
G.M.Building, South Eastern Railway,
Garden Reach, Kolkotta-700043.
4. Divisional Railway Manager,
DRM Building, South Eastern Railway,
Kharagpur-721301.
5. Divisional Personal Officer,
DRM Building, South Eastern Railway,
Kharagpur-721301.

... Respondents

(Advocate: Mr. T.Rath)

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ORDER

A.K.PATNAIK, MEMBER (JUDL.):

Heard Mr. R.N.Parija, Ld. Counsel for the Applicant, and Mr. T.Rath, Ld. Standing Counsel appearing for the Respondent-Railways, on whom a copy of this O.A. has already been served, and perused the materials placed on record.

2. On perusal of the record, we find that the present applicant, viz. Chittaranjan Mishra, has also filed an O.A.No. 260/00150 of 2015 before this Tribunal on an identical ground, which has been dismissed by this Tribunal being premature. In view of this, the present O.A. is dismissed being not maintainable.


(R.C.MISRA)
MEMBER(Admn.)


(A.K.PATNAIK)
MEMBER(Judl.)

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